

## NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1.	<b>IA No. 2 of 2017 in DFR No. 3864 of 2016</b> (IA 2/17- for condonation of delay in filing the appeal)	Power Grid Corporation of India Ltd. v. CERC & Ors.	3864 of 2016 dated 21/9/2016	23/12/2016	-	12/01/2017
2.	<b>Execution Petition No. 1 of 2017 in Appeal No. 228 of 2012</b>	M/s. SNJ Sugars and Products Ltd. v. Transmission Corporation of Andhra Pradesh Ltd.	3923 of 2016 dated 30/11/2016	23/12/2016	-	16/01/2017
3	<b>IA No. 6 of 2017 in DFR No. 3921 of 2016</b> (IA 6/17 – for condonation of delay in filing the appeal)	GRIDCO Ltd. v. NTPC Limited & Anr.	3921 of 2016 dated 30/11/2016	26/12/2016	-	16/01/2017
4.	<b>4 of 2017</b>	Damodar Valley Corpn. v. Delhi Transco Ltd. & Ors.	3946 of 2016 dated 2/12/2016	29/12/2016	-	16/01/2017
5.	<b>Review Petition No. 1 of 2017 in E.P.6 of 2015</b>	Lanco Amarkantak Power Ltd. v. Haryana Electricity Regulatory Commission & Ors.	4040 of 2016 dated 9/12/2016	02/01/2017	-	19/01/2017 (Bench-II)
6	<b>IA No. 8 of 2017 in DFR No. 4065 of 2016</b> (IA 8/17 – for <u>Waiver of Court fees</u> )	M/s. Mahabir Jute Mills Ltd. v. Uttar Pradesh Electricity Regulatory Commission & Anr.	4065 of 2016 dated 13/12/2016	04/01/2017	-	19/01/2017
7	<b>5 of 2017 &amp; IA No. 7 of 2017</b> (IA 7/17- for Exemption from filing certified copy of impugned order)	Star Wire (India) Vidyut Pvt. Ltd. v. Haryana Electricity Regulatory Commission & Anr.	4015 of 2016 dated 7/12/2016	04/01/2017	-	23/01/2017
8	<b>IA No. 10 of 2017 in DFR No. 3806 of 2016</b> (IA 10/17 - for <u>leave to file the appeal</u> )	M/s. Lintax Marketing Services Pvt. Ltd. & Ors. vs. Haryana Electricity Regulatory Commission & Anr.	3806 of 2016 dated 21/11/2016	04/01/2017	-	23/01/2017

By Order  
Sd/-  
Dy. Registrar

**Dated: 09/01/2017**